[Shri Om Mehta]

AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): I beg to lay on the Table a copy of Notification No S O 603 (Hindi and English varsions) published in Gazette of India dated the 19th February, 1972, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT -1599/72]

IMPORT TRADE CONTROL POLICY, 1972 73

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): 1 beg to lay on the Table a copy of the Import Trade Control Policy for the year 1972-73-Vol 1 and II [Placed in 1 ibiary. See No. LT-1600/72]

REPORT OF GUJARAT AGRO-INDUSTRIES
CORPORATION, LID, TAMII NADU
AGRO-INDUSTRIES CORPORATION
LID., ETC AND NOTIFICATIONS
ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHR1 ANNASAHEB P. SHINDE): I beg to lay on the Table—

- (1) (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Sec 619A of the Companies Act, 1956:—
  - (a) Annual Report of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the period ending 31st March, 1970, along with the Audited Accounts and the comments of the Comptroller and Auditor Gene-[Placed in rai thereon No. LT-Library. See 1601/72]
  - (b) Annual Report of the Tamilandu Agro-Industries Corporation Limited, Madras, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. Sce No. LT—1602/72.]
  - (c) Annual Report of the Mysore State Agro-Industries Corpora-

tion Limited, Banglore, for the year 1 69-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT—1604,72]

- (d) Annual Report of the Rajasthan State Agro Industries Corporation Ltd., Jaipur, for the year 1970-71 along with the Audited Accounts. [Placed in Library. See No I T-1605/72]
- (ii) A Statement (Hindi and English versions) showing reasons for delay in laying the Reports mentioned at (a) to (c) above [Placed in Library. See LT—1606 72]
- (2) A copy each of the following Notifications (Hindi and Inglish versions) under sub-section (6) of Section 3 of the Lesential Commodities Act 1955.
  - (i) G S.R 96(E) published in Gazette of India dated the 4th March, 1972.
  - (ii) The Southern States (Regulation of Export of Rice) Amendment Order, 1972, published in Notification No. G.5 R. 194(E) in Gazette of India dated the 17th March, 1972.
  - (iii) The Madras Coarse Grains (Export Control) Amendment Order, 1972, published in Notification No. GSR. 290 in Gazette of India dated the 11th March, 1972. [Placed in Library See No. LT—1607/72]

ANNUAL REPORTS OF SALAR JUNG MUSEUM BOARD, HYDLRABAD, INDIAN INSTITUTE OF SCIENCE, BANGLORE AND EXE-CUTIVE COMMITTEL OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT